

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO. 3

EXCISE Appeal No. 11820 of 2018-DB

[Arising out of Order-in-Original/Appeal No CCESA-SRT-APPEAL-PS-865-866-2017-18 dated 20.03.2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

Mr Shailesh Gandhi

...Appellant

Proprietor Of M/s. Jainam Polymers,
Shop No. 1, Vimal Arcade, B/h. Telephone Exchange, Gidc,
VAPI, GUJART

VERSUS

C.C.E. & S.T.-Daman

...Respondent

3RD FLOOR...ADARSH DHAM BUILDING, VAPI-DAMAN ROAD, VAPI
OPP.VAPI TOWN POLICE STATION,
VAPI, GUJARAT-396191

AND

EXCISE Appeal No. 12019 of 2018-DB

[Arising out of Order-in-Original/Appeal No CCESA-SRT-APPEAL-PS-865-866-2017-18 dated 20.03.2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

Hitendra Ratilal Gudhka

...Appellant

Partner Of Total Packaging Services.,
Plot No. 144/1-1(a), 144/2, D&f M.g. Udyognagar, Gidc, Dabhel,
DAMAN, GUJRAT

VERSUS

C.C.E. & S.T.-Daman

...Respondent

3RD FLOOR...ADARSH DHAM BUILDING, VAPI-DAMAN ROAD, VAPI
OPP.VAPI TOWN POLICE STATION,
VAPI, GUJARAT- 396191

WITH

EXCISE Appeal No. 12025 of 2018-DB

[Arising out of Order-in-Original/Appeal No CCESA-SRT-APPEAL-PS-865-866-2017-18 dated 20.03.2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

Hitendra Ratilal Gudhka

...Appellant

Partne Of M/s. Total Packaging Services.,
Plot No. 144/1-1(a), 144/2, D&f M.g. Udyognagar, Gidc, Dabhel,
DAMAN
GUJARAT

VERSUS

C.C.E. & S.T.-Daman

...Respondent

3RD FLOOR...ADARSH DHAM BUILDING, VAPI-DAMAN ROAD, VAPI
OPP.VAPI TOWN POLICE STATION,
VAPI,
GUJARAT-396191

APPEARANCE:

Present For the Appellant : Shri Devashish K Trivedi, Advocate

Present For the Respondent : Shri G. Kirupanandan, Superintendent (AR)

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

FINAL ORDER NO. A/12571-12573 / 2021

DATE OF HEARING:03.12.2021

DATE OF DECISION:03.12.2021

RAMESH NAIR

Shri Devashish Trivedi appearing on behalf of the appellant submits that he wishes to withdraw the appeals. Accordingly, appeals are dismissed as withdrawn.

(Dictated and pronounced the open court.)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Diksha